

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5238**

**TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2026/ CHAITRA 3, 1948 (SAKA)**

**POLICY FOR RESPONSE AGAINST HOSTILE ACTIVITIES**

**5238. SHRI JAI PRAKASH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government has unveiled its Policy for Response Against Hostile Activities and Radicalism in order to move away from reactive security measures towards a unified “Whole-of-Government” approach to terrorism; and**

**(b) if so, the details thereof and features of the policy?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) The Ministry of Home Affairs (MHA) has unveiled ‘National Counter Terrorism Policy & Strategy’ document – ‘PRAHAR’ which provides a framework for responding to hostile/terrorist activities and radicalization. ‘PRAHAR’ is based on the following seven pillars:**

- i. Prevention of terror attacks to protect Indian citizens and interests;**
- ii. Responses, which are swift and proportionate to the threat posed;**

- iii. Aggregating internal capacities for achieving synergy in a ‘whole-of-government’ approach;**
- iv. Human rights and ‘Rule of Law’ based processes for mitigation of threats;**
- v. Attenuating the conditions enabling terrorism, including radicalization;**
- vi. Aligning and shaping the international efforts to counter terrorism;**
- vii. Recovery and resilience through a whole-of-society approach.**

**The document of ‘PRAHAAR’ is available on the official website of the Ministry of Home Affairs at [www.mha.gov.in](http://www.mha.gov.in).**

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